

COURT NO. 2
THE HONOURABLE SRI JUSTICE B KRISHNA MOHAN
THE HONOURABLE SRI JUSTICE SUBHENDU SAMANTA

To be Heard on Thursday The 8th day of October 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION</u>					
1	MACMA/564/2024 (MVOP/160/2017) IA 2/2024 Suspension Petition	THE NEW INDIA ASSURANCE CO. LTD. Vs INTA ANUSHA	B PARAMESWARA RAO	R1 - Unserved & Returned "Addressee left without instructions" R2 - Minor Rep by R1 Vide C.T. R3 & R4 - Served R5 & R6 - Exparte before Tribunal vide C.O. Dt 25/10 Memo Proof of Service Not Yet Filed	SPS NELLORE
2	MACMA/503/2026 (MVOP/1018/2022) IA 1/2026 Condone Delay Petition	VAJRALA JHANSI ALIAS JHANSI LAKSHMI Vs SHAIK MUNEEER PASHA	BHOOMA MAHARSHI REDDY	A.SAI ROHIT	GUNTUR
3	MACMA/529/2026 (MVOP/393/2024) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION Vs CHUKKA KRISHNAVENI	K SRINIVASA PRASAD SC For APSRTC		VIZIANAGARAM
4	MACMA/535/2026 (MVOP/529/2016) IA 1/2026 Condone Delay Petition IA 2/2026 Stay Petition	APSRTC Vs POLAMARASETTY (KARRI) KUSUMA @ RUSHMA	K SRINIVASA PRASAD SC For APSRTC		VISAKHAPATNAM
<u>INTERLOCUTORY</u>					
5	CRLA/240/2021 (SC/156/2012) IA 1/2026 Bail (u/s 389(1))	SHAIK VALI Vs STATE OF ANDHRA PRADESH	MALLAVARAPU MONIKA SRINIVASA RAO NARRA	PUBLIC PROSECUTOR (AP) PAPER BOOK READY	PRAKASAM
6	CRLA/523/2026 (SC/55/2025) IA 1/2026 Bail (u/s 430(1))	DEVARAKONDA VIJAY Vs THE STATE OF ANDHRA PRADESH	I V N RAJU	PUBLIC PROSECUTOR	PRAKASAM
7	MACMA/1074/2025 (MVOP/623/2023) IA 2/2025 Stay Petition	UNITED INDIA INSURANCE COMPANY LIMITED Vs THUPAKULA MALI @ MUCHELI MALLIKA	RAMA MOHAN RAO KOTHA	KOPPARTHI SUMATHI IA 1/25 R1 & R4 - App by M/s Kopparthi Sumathi R2 & R3 - Minors rep by R1 vide C.T. R5 - Unserved, returned (As per postal endorsement Insufficient Address) R6 - Notice Sent Not Yet Returned Memo Proof of Service filed through USR No. 140883/25 placed in Bundle	SPS NELLORE
8	MACMA/97/2026 (MVOP/303/2022) IA 2/2026 Stay Petition	SBI GENERAL INSURANCE COMPANY LIMITED Vs O BHAGYAMMA	HARINATH REDDY SOMA	B S REDDY R1 TO R4 APP BY B S REDDY. R5 & R6 SERVED.	YSR KADAPA
9	MACMA/138/2026 (MVOP/889/2019) IA 3/2026 Stay Petition	THE UNIVERSAL SOMPO GENERAL INSURANCE CO. LTD Vs SUMIT VEIJI PATEL	GUDI SRINIVASU	S.N.K.MAHANTHI	VISAKHAPATNAM

10	MACMA/184/2026 (MVOP/200/2023) IA 2/2026 Stay Petition	RELIANCE GENERAL INSURANCE COMPANY LTD. Vs ISINIGIRI JANAKI	HARINATH REDDY SOMA	SAMAYAMANTHULA SRIKANTH	WEST GODAVARI
11	MACMA/185/2026 (MVOP/17/2021) IA 2/2026 Stay Petition	THE RELIANCE GENERAL INSURANCE COMPANY LTD Vs B NARAYANAMMA	HARINATH REDDY SOMA	YATTAPU BHARATH KUMAR REDDY	ANANTAPUR
12	MACMA/256/2026 (MVOP/56/2020) IA 3/2026 Stay Petition	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Vs GONDELA APPA RAO	GUDI SRINIVASU	THOTA S V L NARASIMHASWAMY	VISAKHAPATNAM
13	MACMA/524/2026 (MVOP/104/2020) IA 1/2026 Stay Petition	SHRI RAM GENERAL INSURANCE COMPANY LTD. Vs V.MOHAN KUMAR	GUDI SRINIVASU		CHITTOOR

FOR HEARING

14	CRLA/27/2021	PALAPARTHI CHANDRA SEKHAR@ NANI Vs THE STATE OF ANDHRA PRADESH	TURAGA SAI SURYA	PUBLIC PROSECUTOR (AP) PAPER BOOK READY	KRISHNA
15	CRLA/82/2021 (SC/109/2019)	GEMBALI YERAKAYYA Vs THE STATE OF ANDHRA PRADESH	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP) PAPER BOOK READY	VIZIANAGARAM
16	CRLA/386/2021 (SC/272/2015)	PESALA MURALI Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	PUBLIC PROSECUTOR (AP) PAPER BOOK READY	YSR KADAPA
17	CRLA/139/2022 (SC/393/2019)	KATARI PENCHALAIAH Vs THE STATE OF ANDHRA PRADESH	SUREPALLI MADHAVA RAO LEGAL AID	PUBLIC PROSECUTOR (AP) PAPER BOOK READY .	YSR KADAPA
18	CRLA/145/2022 (SC/285/2021)	MANDULA SITHAR AMARAJU @ RAJU Vs THE STATE OF ANDHRA PRADESH	K GANI REDDY	PUBLIC PROSECUTOR (AP) PAPER BOOK READY .	GUNTUR

19.1,19.2 along with 19

19	CRLA/46/2023 (SC/37/2020)	CHINTHA KRISHNA @ BANDI KRISHNA Vs THE STATE OF ANDHRA PRADESH	D KODANDARAMI REDDY	PUBLIC PROSECUTOR (AP) PAPER BOOK READY	WEST GODAVARI
19.1	CRLA/51/2023	KOLUSU SRIRAMULU Vs THE STATE OF ANDHRA PRADESH	POSANI AKASH	PUBLIC PROSECUTOR (AP)	WEST GODAVARI
19.2	CRLA/71/2023 (SC/37/2020)	VISSAMSETTI SIVA KUMAR @ SIVA Vs THE STATE OF ANDHRA PRADESH	D KODANDARAMI REDDY	PUBLIC PROSECUTOR (AP)	WEST GODAVARI
20	CRLA/144/2023	MEDABALIM PREM SAGAR @ SAGAR Vs THE STATE OF ANDHRA PRADESH	K V VIJAYA KUMAR	PUBLIC PROSECUTOR (AP) PAPER BOOK READY	PRAKASAM
21	CRLA/429/2023	GADUMUTHUKU KRISHNA	LAKSHMI D S	PUBLIC PROSECUTOR	CHITTOOR

(POCSO SC/6/2019)

MURTHY @ KRISHNAPPA
Vs
THE STATE OF ANDHRA
PRADESH

(AP)
PAPER BOOK READY

FINAL HEARING

22	CRLA/189/2021 (SC/434/2016)	GOLLA VEERESH Vs THE STATE ANDHRA PRADESH	V R MACHAVARAM LEGAL AID	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED .	KURNOOL
23	CRLA/268/2021 (SC/219/2018)	VETTI VENKATA RAMUDU Vs THE STATE OF ANDHRA PRADESH	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED .	ANANTAPUR
24	CRLA/293/2021 (SC/370/2016)	HARIJANA RAJAPPA @ RAJANNA Vs THE STATE OF AP	N ASWARTHA NARAYANA	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED .	ANANTAPUR
25	CRLA/346/2021 (SC/74/2017)	MALLAIAH Vs THE STATE OF ANDHRA PRADESH	KINTALI DHARMA RAO	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	ANANTAPUR
26	CRLA/351/2021 (SC/15/2020)	BALIDHE VENUGOPAL Vs THE STATE OF ANDHRA PRADESH	KOLUSU RAVIKIRAN KUMAR LEGAL AID	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED	GUNTUR
27	CRLA/165/2022 (SC/141/2014)	DUGGOLLA NAGENDRA Vs THE STATE OF ANDHRA PRADESH	P V N KIRAN KUMAR	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED .	YSR KADAPA
28	CRLA/325/2022 (SC/62/2009)	GATTUPALLI PANDURANGA RAO Vs THE STATE OF ANDHRA PRADESH	SODUM ANVESHA	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	GUNTUR
29	CRLA/499/2022 (SC/61/2017)	SAJJALANAGARAJU @RAJU Vs THE STATE OF ANDHRA PRADESH	SARANU PHANI TEJA	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED	GUNTUR
30	CRLA/534/2022 (SC/187/2015)	GUDIPUDI SIVA RAMA KRISHNA Vs SAMBAGANI SRAVAN KUMAR	D KODANDARAMI REDDY	DASARI S V V S V PRASAD PUBLIC PROSECUTOR TRAIL COURT RECORD RECEIVED .	WEST GODAVARI
31	CRLA/7/2023 (SC/61/2020)	CHODAVARAPU SAKUNTHALA Vs THE STATE OF ANDHRA PRADESH	MANGENA SREE RAMA RAO	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED	SRIKAKULAM
32	CRLA/113/2023	JERRIPOTHU ANIL KUMAR Vs THE STATE OF ANDHRA PRADESH	WITHDRAWN OF LEGAL AID	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED	KRISHNA
33	CRLA/125/2023 (SC/90/2018)	INTI SUBBA RAO Vs THE STATE OF ANDHRA PRADESH	VIVEKANANDA VIRUPAKSHA	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED	EAST GODAVARI
34	CRLA/155/2023	PALLI RAMU @ RAMACHARI @ RAHEEM Vs THE STATE OF ANDHRA PRADESH	G SAI NARAYANA RAO LEGAL AID	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD RECEIVED .	KRISHNA

35	CRLA/277/2023	SYED FIROZ Vs THE STATE OF ANDHRA PRADESH	SRIMAN	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED	GUNTUR
36	CRLA/302/2023	KAMA RAMANI @ ANJI Vs THE STATE OF ANDHRA PRADESH	ALAPATI ROHINI SRINIVAS MURTHY	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED	GUNTUR
37	CRLA/306/2023 (SC/108/2017)	GOLLAPOTHU KRISHNA Vs THE STATE OF ANDHRA PRADESH	C VASUNDHARA REDDY	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED	PRAKASAM
38	CRLA/383/2023 (SC/156/2011)	SUNKARA NARAYANA @ NANI Vs THE STATE OF ANDHRA PRADESH	KURAPATI GOPAL KRISHNA	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED	WEST GODAVARI
39	CRLA/391/2023 (SC/165/2016)	RAYA PRATHAP REDDY Vs THE STATE OF ANDHRA PRADESH	M CHALAPATI RAO	PUBLIC PROSECUTOR (AP) TRAIL COURT RECORD NOT RECEIVED	GUNTUR
40	CRLA/269/2026 (SC/338/2018)	JONNALAGADDA SIVA SANKAR Vs THE STATE OF ANDHRA PRADESH	YASWANTH GADE	PUBLIC PROSECUTOR KALAPALA DOONDI MAHARAJ TRAIL COURT RECORD NOT RECEIVED	KRISHNA
41	MACMA/561/2021 (MVOP/7/2013) IA 2/2021 Permission Petition	SMT.YALAMANCHILI HEMALATHA Vs BIPLAP GHOSH	B PARAMESWARA RAO	M S R CHANDRA MURTHY GUDI SRINIVASU R1-APP. BY M/S M S R CHANDRA MURTHY R2-APP. BY M/S GUDI SRINIVASU	KRISHNA
42	MACMA/266/2022 (MVOP/2/2012)	ICICI BANK LIMITED Vs B.GOVINDAIAH	P BADRINATH	K V L NARASIMHA RAO R1-APP. BY M/s.K V L NARASIMHA RAO R2 TO R4-NOTICE SENT, NOT YET RETURNED	CHITTOOR
43.1 along with 43					
43	MACMA/763/2023 (MVOP/144/2016) IA 1/2023 Permission Petition	SUNKU RAMULAMMA @ RAMA Vs VISWANATH INDUSTRIES	SIVA PRASAD KATAKAMSETTY	B PARAMESWARA RAO	GUNTUR
43.1	MACMA/246/2024 (MVOP/144/2016)	THE NEW INDIA ASSURANCE COMPANY LTD. Vs SUNKU RAMULAMMA @ RAMA	B PARAMESWARA RAO	SIVA PRASAD KATAKAMSETTY	GUNTUR
44	MACMA/572/2024 (MVOP/234/2017)	THE NEW INDIA ASSURANCE COMPANY LTD. Vs JULI RAGHUWANSHI	B PARAMESWARA RAO	MARELLA RADHA	GUNTUR
45	MACMA/581/2024 (MVOP/28/2017)	APSRTC Vs SINGINENI SUGUNA	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	N ASWARTHA NARAYANA R1 TO R3- APP. BY N ASWATHA NARAYANA(9345) R2, R3- MINORS REP. BY R1 R4-NOT NECESSARY PARTY VIDE C.T.	ANANTAPUR
46.1 along with 46					
46	MACMA/697/2024 (MVOP/182/2019)	B G M S LALITH KUMAR Vs VEMULA SHAILA(DIED)	K ARUNA	M KARIBASIAH R1-DIED VIDE CT R2 TO R4-APP. BY M/s. M	ANANTAPUR

KARIBASIAH
R5-SERVED
R6-UNSERVED
RETURNED
(AS PER POSTAL
ENDORSEMENT
"ADDRESSEE LEFT ").
R7 - UNSERVED
RETURNED

46.1	MACMA/648/2024 (MVOP/182/2019)	M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. Vs VEMULA SHAILA(DIED)	T V SRI DEVI	M KARIBASIAH	ANANTAPUR
47.1 along with 47					
47	MACMA/754/2024 (MVOP/149/2015)	THE ORIENTAL INSURANCE CO LTD Vs GOVINDU RAVINDRA BABU @ RAVINDRA @ RAMENDRA	V VEERABHADRA CHARY	SIVA PRASAD KATAKAMSETTY R1 - APP BY SIVA PRASAD KATAKAMSETTY(20714). R2, R3 - NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE NOT FILED.	SPS NELLORE
47.1	MACMA/836/2024 (MVOP/149/2015) IA 1/2024 Amendment Petition	GOVINDU RAVINDRA BABU Vs CHELLA SUBHARAMANYAM	SIVA PRASAD KATAKAMSETTY	V VEERABHADRA CHARY	SPS NELLORE
48	MACMA/76/2025 (MVOP/404/2021)	UNITED INDIA INSURANCE COMPANY LTD Vs SEGU LAKSHMI PRASANNA	V VEERABHADRA CHARY	V SUDHAKAR REDDY RETURNED AS PER POSTAL ENDORSEMENT "ADDRESSEE LEFT" R5 -	SPS NELLORE
49	MACMA/491/2025 (MVOP/129/2021)	NAGISETTI ANANTHA LAKSHMI Vs GAMPALA VIJAYASEKHAR	SIVA PRASAD KATAKAMSETTY	K.M.PAVAN KUMAR S V R SUBRAHMANYAM R1-NOTICE SENT NOT YET RETURNED. R2-SERVED. R3-APP. BY M/S S V R SUBRAHMANYAM. MEMO FILED VIDE USR NO.55387/2025.	EAST GODAVARI
50	MACMA/492/2025 IA 1/2025 Amendment Petition	VELLATURI MADHAVA Vs MR DEVIREDDY SRINIVAS	SIVA PRASAD KATAKAMSETTY	SRINIVASA RAO VUTLA R1 - UNSERVED, RETURNED AS PER POSTAL ENDORSEMENT " PARTY REFUSED" R2 - APP BY M/S. SRINIVASA RAO VUTLA R3 -NOT NECESSARY PARTY VIDE C.T	GUNTUR
51	MACMA/568/2025 (MVOP/170/2019)	THE NEW INDIA ASSURANCE COMPANY LIMITED Vs TADEPALLI SUSEELA	HEMADRI V S S R R CHANDRAKANTH	M.V. VIJAYADITYA REDDY R1 TO R5 - APP BY M/S. M.V. VIJAYADITYA REDDY R6, R7 - EX PARTE VIDE C.O.DT 14/7/2025	EAST GODAVARI
52	MACMA/584/2025 (MVOP/68/2020)	THE NEW INDIA ASSURANCE COMPANY LIMITED Vs ACHANTA LAKSHMANA SWAMY	HEMADRI V S S R R CHANDRAKANTH	SIVA PRASAD KATAKAMSETTY RETURNED AS PER POSTAL ENDORSEMENT " UNCLAIMED" MEMOOF PROOF OF SERVICE FILED VIDE USR 89675/2025	EAST GODAVARI
53	MACMA/733/2025 (MVOP/128/2023)	ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION Vs AKKARAPAKAM ASHA	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	O UDAYA KUMAR	CHITTOOR
54	MACMA/59/2026 (MVOP/233/2020)	RELIANCE GENERAL INSURANCE COMPANY	HARINATH REDDY SOMA	BATTU PRASANTHI	YSR KADAPA

		LTD. Vs CHILAKALA OBULAMMA			
55	MACMA/65/2026 (MVOP/589/2020)	NATIONAL INSURANCE CO LTD Vs ADAKA JHANSI LAKSHMI	A JAYANTHI	JALATH KUMAR BITRAGUNTA	GUNTUR
56	MACMA/76/2026 (MVOP/219/2018)	MS UNITED INDIA INSURANCE CO LIMITED Vs K PADMA	A JAYANTHI	M DELHI BABU	CHITTOOR
57	MACMA/312/2026 (MVOP/110/2017)	ANDHRA PRADESH STATE ROAD TRANSPORT CORPORATION Vs SHAIK @ GADWAL AFRIN	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	B S REDDY	YSR KADAPA

FOR HEARING

58.1 along with 58

58	MACMA/274/2022 (MVOP/332/2018)	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Vs KOPPARAPU NAGA LAKSHMI DEVI	A JAYANTHI	DHANUNJAYA REDDY K	YSR KADAPA
58.1	MACMA/175/2023 (MVOP/332/2018)	KOPPARAPU NAGA LAKSHI DEVI Vs K. GANGA SUDHARSHAN REDDY	DHANUNJAYA REDDY K	A JAYANTHI	YSR KADAPA
59	MACMA/24/2021 (MVOP/5/2018)	THE MANAGER Vs G JAYALAKSHMI	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	SESHADRI GOALLA PROOF OF SERVICE NOT FILED.	ANANTAPUR
60	MACMA/190/2021 (MVOP/10/2019)	THE NEW INDIA ASSURANCE COMPANY LTD Vs K PUTTMMA	T S RAYALU	B S REDDY	YSR KADAPA
61	MACMA/416/2021 (MVOP/179/2018)	THE APSRTC Vs .THOTA PULLAMMA	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	R1 & R2-SERVED R3 & R4-BEING MINORS, REP. BY R1 R5-NOT NECESSARY PARTY VIDE CT	KURNOOL
62	MACMA/427/2021 (MVOP/47/2014)	M/S. NATIONAL INSURANCE COMPANY LIMITED Vs 1. KONDURU SUMA	A JAYANTHI	CH VENKAT RAMAN R2 R3 R5 UNSERVED,	CHITTOOR
63	MACMA/278/2022 (MVOP/319/2017)	REGATI RAVI CHANDRA YADAV Vs THE RAVINDHRA BHARATHI EDUCATIONAL SOCIETY	N CHANDRA SEKHAR REDDY	GUDI SRINIVASU R1 R3 UNSERVED,	ANANTAPUR

64.1 along with 64

64	MACMA/397/2022 (MVOP/157/2014)	M/S.UNITED INDIA ISURANCE CO.LTD Vs VEERAPALLI PRADEEP KUMAR	A JAYANTHI	CH VENKAT RAMAN Proof of service memo filed vide USR No.79409/2022.	CHITTOOR
64.1	X OBJ/5/2024 (MVOP/157/2014) IA 1/2024 Condone Delay Petition	VEERAPALLI PRADEEP KUMAR Vs M/S UNITED INDIA INSURANCE CO LTD	CHAMARTHY LEELA SRINNIVASA VARMA	A JAYANTHI	CHITTOOR

65	MACMA/441/2022 (MVOP/13/2015)	NATIONAL INSURANCE COMPANY LTD Vs RAMINENI NAGA MALLESWARI	V VEERABHADRA CHARY	G VENKATA REDDY R3 R4 UNSERVED,R5- UNSERVED RETURNED R6, R7, R8- SERVED MEMO FILED VIDE USR Nos.21076/2023, 102635/2022.	VISAKHAPATNAM
66.1 along with 66					
66	MACMA/577/2022 (MVOP/286/2017) IA 2/2023 Vacate Stay Petition	M/S. SHRIRAM GENERAL INSURANCE COMPANY LIMITED Vs PALAKEERTHI RAVI KUMAR	A JAYANTHI	SRINIVASULU P	KRISHNA
66.1	MACMA/135/2024 (MVOP/286/2017) IA 3/2024 Enhancement Petition	PALAKEERTHI RAVI KUMAR Vs KOPURI RAVI BABU	SRINIVASULU P	A JAYANTHI	KRISHNA
67	MACMA/658/2023 (MVOP/794/2019)	BATTULA SEETHAMMA Vs MADAMANCHI HANUMANTHA RAO	SIVA PRASAD KATAKAMSETTY	BOMMANABOYENA SRINIVASA RAO V VEERABHADRA CHARY R1-APP. BY M/s.BOMMANABOYENA SRINIVASA RAO R2-SERVED MEMO FILED VIDE USR NO:131599/2023	GUNTUR
68	MACMA/889/2025 (MVOP/301/2021)	A.P.S.R.T.C Vs ATIPATI JYOTHI @ ATTIPATI JYOTHI	P VENKATA RAO SC For APSRTC	SIVA PRASAD KATAKAMSETTY R1,3,4 - Served R2 - Minor Rep by R1 vide C.T. R5 - Not Necessary Party Vide C.T.	SPS NELLORE
69	MACMA/268/2026 (MVOP/73/2020)	MUMMADI CHINNA VENKATA REDDY Vs KRISHNAPATNAM PORT COMPANY LIMITED	D KODANDARAMI REDDY		YSR KADAPA
70	MACMA/570/2026 (MVOP/127/2024)	MOLAKUNTA NAGABHUSHANAM Vs UDAY KUMAR GOPI	SURESH KUMAR REDDY KALAVA	R1 R2 R3 UNSERVED,	CHITTOOR

COURT NO. 2

THE HONOURABLE SRI JUSTICE B KRISHNA MOHAN

To be Heard on Thursday The 8th day of October 2026(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION					
71	CRP/157/2020 (IA/1321/2019) IA 1/2020 Stay Petition	TAHIRA BEGUM Vs DR KHAMRUDDIN SAHIB	SRINIVAS POLAVARAPU K SRINIVAS	SRINIVASA KANNAMA REDDY MASALEGAR HIDAYATHULLA S SASIKALA rr2 to 6 - app by m/s.hidayathulla(adv)	KRISHNA
72	CRP/258/2020 (IA/97/2019) IA 1/2020 Stay Petition IA 2/2020 Extension Petition	VEERAMREDDY SUDHAKAR REDDY Vs MUDDA SUBBA REDDY	M/S INDUS LAW FIRM	P RAMABHOOPAL REDDY R1 R2 R3 UNSERVED,RR1TO3 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	KRISHNA
73	CRP/344/2020 (OS/33/2016) IA 1/2020 Suspension Petition	THORLAPATI SATYANARAYANA RAJU Vs UNDI SWAMY DIED AS PER LRS RR2TO4	VENKAT CHALLA	M S R SASHI BHUSHAN R1- Died vide IA:3/2024 RR2to4(proposed respondents) - App by M/s. MSR Sashi Bhushan(Adv). Counter filed vide USR No.64283,64284,64285/202 6.	EAST GODAVARI
74	CRP/398/2020 (IA/1847/2019) IA 1/2020 Stay Petition	BASWA UMAMAHESWARI Vs PADALA BULLIBHAMI REDDY	TANDASA RADHA RANI	R1 SERVED VIDE PROOF OF SERVICE MEMO FILED USR NO:19276/2020 RR2&3 SERVED	SRIKAKULAM
75	CRP/422/2020 (EP/87/2013) IA 1/2020 Condone Delay Petition	GUNTUPALLI DHANALAKSHMI Vs LANKA VENKAYAMMA	K.S.G. PADMAVATHI	RR1,3- Served, R4- Unservd, R2- sent not yet returned RR1,2- Served vide PROOF OF SERVICE FILED USR. NO.7703/2022	GUNTUR
76	CRP/479/2020 (EA/43/2017) IA 1/2020 Leave Petition IA 1/2026 Condone Delay Petition IA 2/2026 Set Aside Abatement IA 3/2026 L R Petition	THE PRINCIPAL SECRETARY INDUSTRIESS AND COMMERCE (MINES) Vs M. PRABHAKAR RAO	GP FOR ARBITRATION (AP)		VISAKHAPATNAM
77	CRP/544/2020 (IA/1363/2019) IA 1/2020 Stay Petition	VONGAPANDU SRINIVASA RAO Vs SALADI VENKATA RAMANA	E V V S RAVI KUMAR	R1 UNSERVED,	EAST GODAVARI
78	CRP/566/2020 (EP/41/2005)	NEELI PYDITHALLI (DIED) Vs LAND ACQUISITION OFFICER AND SPECIAL DEPUTY COLLECTOR	Y SUDHAKAR	GP FOR ARBITRATION S.R - served, SR -Returned Unservd (no such person in this address) as per memo proof of service filed vide USR No.91545/2025	EAST GODAVARI
79	CRP/657/2020 (IA/1122/2015) IA 1/2020 Condone Delay Petition IA 2/2020 Suspension Petition	G SUBRAMANYAM Vs A DEVANANDA BABU	T JANARDHAN RAO	K MOHAN RAMI REDDY SR-App	CHITTOOR

80	CRP/743/2020 (IA/83/2020) IA 1/2020 Stay Petition	JANGA RAVI KUMAR REDDY Vs BUDAVARAM SREENIVASA GUPTA	KANDERI CHETHAN	G RAMESH BABU RR1to3-App by m/s.G.Ramesh Babu(adv), RR4,9,10-Served. RR6,7-Unserved (addressee out of country) as per postal endorsement. RR5,8-Notice sent not yet returned. Memo proof of service not filed.	CHITTOOR
81	CRP/863/2020 (EP/93/1999) IA 1/2020 Stay Petition	CHALLA ANJANEYULU Vs KUNAPAREDDI VIJAY KUMAR (DIED)	NARASIMHA RAO GUDISEVA	SAI GANGADHAR CHAMARTY R1 DIED VIDE CT R2 NOTICE SENT NOT YET RETURNED RR3TO7 APP BY M/S SAI GANGADHAR CHAMARTY(ADV) RR8TO15 ARE NOT NECESSARY PARTIES VIDE CT	KRISHNA
82	CRP/1015/2020 (IA/1336/2017) IA 1/2020 Stay Petition	VUYYURU SAMRAJYAM Vs PULAVARTHI SEETHARAMA MURTHY	A K KISHORE REDDY	E V V S RAVI KUMAR SR APP	EAST GODAVARI
83	CRP/1198/2020 (EA/89/2017) IA 1/2020 Stay Petition	P SULOCHANA Vs A KRISHNAVENI	K NARSI REDDY	KANDERI CHETHAN P GANGA RAMI REDDY R1-Unserved vide Memo proof of service filed USRNo.44165/2024 R3-Unserved vide Memo proof of service filed USRNo.53502/2024, R2- App,	CHITTOOR
84	CRP/101/2021 (IA/162/2019) IA 1/2021 Stay Petition	K GOVINDARAJULU Vs C AZMATULLAH	O MANOHER REDDY	INENI VENKATA PRASAD K MOHAN RAMI REDDY RR1,2-Served. R3-App by m/s.K.Mohan Rami Reddy (adv).	ANANTAPUR
85	CRP/116/2021 IA 1/2021 Suspension Petition	MOSYA PEDDAMMI Vs MOSYA ALIAS K.NAGAMANI	E V V S RAVI KUMAR	T D PANI KUMAR RR1 TO 3-App by.m/s.T.D.Pani Kumar (adv).	VISAKHAPATNAM
86	CRP/137/2021 (EA/144/2017) IA 1/2021 Stay Petition IA 2/2021 Stay Petition	P.RAGHUNANDAN GUPTA. Vs M.V.SIVA KUMAR	O MANOHER REDDY	K S GOPALA KRISHNAN SR-APP	ANANTAPUR
87	CRP/160/2021 (IA/554/2018) IA 1/2021 Stay Petition	JAYARAMA PALANI Vs WILLIAM KALVI KUMARI	SURESH KUMAR REDDY KALAVA	K MALLIKHARJUNA MOORTHY	CHITTOOR
88	CRP/206/2021 (IA/863/2020) IA 1/2021 Suspension Petition	SMT. M. RUBINA KHATOON Vs K. THUKARAM	VENKAT PRASAD UKKALAM		KURNOOL
89	CRP/212/2021 (IA/253/2018) IA 1/2021 Stay Petition	NAGIREDDY VENKATESWARA RAO Vs KOLLABATHULA PREMA KUMARI	K SITA RAM		VIZIANAGARAM
90	CRP/269/2021 (IA/728/2020) IA 1/2021 Suspension Petition	M. RUBEENA KHATOON Vs K.TUKARAM	VENKAT PRASAD UKKALAM		KURNOOL

91	CRP/1141/2021 (EP/53/1999) IA 1/2021 Stay Petition	THE LAND ACQUISITION OFFICER AND REVENUE DIVISIONAL OFFICER Vs KUDAPA VENKATA RAMA KRISHNA (DIED)	GP FOR ARBITRATION (AP)	Y V SRINIVASAN(SC FOR AP HOUSING BOARD) R1 died vide CT R2 expired vide postal endorsement R3 served R4 appearance by Y.V. SRINIVASAN	WEST GODAVARI
92	CRP/1398/2022 (CMA/15/2019) IA 1/2022 Injunction Petition	BEESAM SAROJINI Vs THE EXECUTIVE OFFICER	SAI GANGADHAR CHAMARTY	PULIPATI RADHIKA rr1to3 served vide memo filed usrno.49029/2022	KRISHNA
93	CRP/1618/2022 (IA/145/2022) IA 1/2022 Stay Petition IA 2/2022 Extension Petition	DANTALURI NARASIMHA RAJU Vs VARADI YERRAYYA	A RAJENDRA BABU	RR1 TO 7 - SERVED AS PER MEMO FILED VIDE USR.NO.68815/22	SRIKAKULAM
94	CRP/1701/2022 (IA/185/2021) IA 1/2022 Stay Petition	PANDIRLA NAGA RAJU Vs PANDIRLA BHULAKSHMI	SANJAYA VIRGIL JALA	R S MANIDHAR PINGALI SR-APP BY M/S R.S.MANIDHAR PINGALI(ADV)	GUNTUR
95	CRP/1777/2022 (OS/38/2016) IA 1/2022 Stay Petition	BANNA TIRUPATHI RAO Vs LANDA RAMDAS	A RAVI SHANKAR	VENKATESWARA RAO GUDAPATI REDDY VENKATA RAMANA RR1to8 - App.,	SRIKAKULAM

96.1 along with 96

96	CRP/1983/2022 (IA/114/2022) IA 1/2022 Stay Petition	K.NARAYANAMMA Vs B.NARAYANA @ BALASA(BL) LAKSHMINARAYANA	M VENKATA RAMANA REDDY	A SYAM SUNDAR REDDY RR1 & 3 - DIED VIDE C.T. RR4 & 5 - NOTICE SENT, NOT YET RETURNED	CHITTOOR
96.1	CRP/1982/2022 (IA/115/2022) IA 1/2022 Stay Petition	K.NARAYANAMMA Vs B.NARAYANA@BALASA(B L) LAKSHMINARAYANA(DIED)	M VENKATA RAMANA REDDY	A SYAM SUNDAR REDDY	CHITTOOR

SPECIALLY IDENTIFIED CASES

97.1 along with 97

97	CRP/880/2022 IA 1/2022 Stay Petition IA 2/2022 Extension Petition	KAMIREDDY RAMANJA REDDY Vs KALLAM AYYAPA REDDY	KOTI REDDY IDAMAKANTI	S DILIP JAYA RAM R1 UNSERVED,sr returned unserved ,proof of service filed vide usrno.43102/2022	PRAKASAM
97.1	CRP/1879/2022 (IA/1111/2019) IA 1/2022 Stay Petition	KAMIREDDY RAMANJA REDDY Vs KALLAM AYYAPA REDDY	KOTI REDDY IDAMAKANTI	S DILIP JAYA RAM	GUNTUR
98	CRP/1063/2022 (IA/64/2021) IA 1/2022 Stay Petition	ASODI NAGENDRA BABU (DIED) Vs PALLAPOTHU BALA SUBRAHMANYAM (DIED)	M CHALAPATI RAO	NIMMAGADDA REVATHI R1 UNSERVED,	PRAKASAM

99.1 along with 99

99	CRP/1522/2022 (IA/1689/2017)	NOOLU SUBBA RAO Vs VAKACHARLA SURYANARAYANA MURTY	T V S PRABHAKARA RAO		EAST GODAVARI
99.1	CRP/1005/2022	NOOLU SUBBA RAO Vs V. SURYANARAYANA	T V S PRABHAKARA RAO		EAST GODAVARI

INTERLOCUTORY(REVIEW PETITIONS))

100	IA/3/2025 Dispense with Petition WP/41905/2015	DUMPALA RAMA RAO Vs	SAREDDY SRINIVASASA REDDY	GP FOR SERVICES II	SRIKAKULAM
101	IA/2/2025 Set Aside Petition WP/41905/2015	DUMPALA RAMA RAO Vs	SAREDDY SRINIVASASA REDDY	GP FOR SERVICES II	SRIKAKULAM
102	IA/4/2025 Stay Petition WP/41905/2015	DUMPALA RAMA RAO Vs	SAREDDY SRINIVASASA REDDY	GP FOR SERVICES II	SRIKAKULAM
103	IA/1/2025 Review Petition WP/41905/2015	DUMPALA RAMA RAO Vs	SAREDDY SRINIVASASA REDDY	GP FOR SERVICES II	SRIKAKULAM
104	IA/2/2025 Review Petition WP/18903/2021	STATE OF ANDHRA PRADESH Vs	GP FOR REVENUE	ADDL ADVOCATE GENERAL SRINIVASA RAO BODDULURI	CHITTOOR
105	IA/3/2025 Suspension Petition WP/18903/2021	STATE OF ANDHRA PRADESH Vs	GP FOR REVENUE	ADDL ADVOCATE GENERAL SRINIVASA RAO BODDULURI	CHITTOOR
106	IA/1/2025 Condone Delay in Rep WP/18903/2021	STATE OF ANDHRA PRADESH Vs	GP FOR REVENUE	ADDL ADVOCATE GENERAL SRINIVASA RAO BODDULURI	CHITTOOR
107	IA/2/2025 Review Petition WP/20651/2021	STATE OF ANDHRA PRADESH Vs	GP FOR ASSIGNMENT	ADDL ADVOCATE GENERAL SRINIVASA RAO BODDULURI	CHITTOOR
108	IA/3/2025 Suspension Petition WP/20651/2021	STATE OF ANDHRA PRADESH Vs	GP FOR REVENUE	ADDL ADVOCATE GENERAL SRINIVASA RAO BODDULURI	CHITTOOR
109	IA/1/2025-Condone Delay in Rep WP/20651/2021	STATE OF ANDHRA PRADESH Vs	GP FOR ASSIGNMENT	ADDL ADVOCATE GENERAL SRINIVASA RAO BODDULURI	CHITTOOR